(c) No separate record of transfer of pension to dependents on the death of the freedom fighter is maintained.

## English

## Deployment of Army to chek Infiltration on Indo-Pak Border

331 SHRI PRAKASH V. PATIL: Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether army have been deployed in certain sensitive districts on the Indo-Pak border to prevent in-filtrations of terrorist elements; and

(b) if so, the results achieved so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHR1 M. M. JACOB): (a) and (b) carrying out their Army Units are usual training exercise in areas closto the international border with Pakistan, in certain sectors. While discouraging infiltration/exfiltration, the presence of the Army has helped to confidence among the local instill population.

## Demand for Jharkhand State

PRAKASH BAPU 332. SHRI VASANTRAO PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a growing dcmand for the Jharkhand State:

(b) if so, whether the Government have any proposal to establish autonomous council for the Jharkhand region: and

(c) if so, by when the said proposal is likely to take effect?

THE MINISTER OF STATE IN MINISTRY OF PARLIA-THE THE MENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI M.M. JACOB): (a) to (c) Some\* organisations have been articulating the demand for Jharkhand State. After the submission or report by the Committee on Jharkhand Matters, interaction has taken place with a number of political parties of Bihar and Government of Bihar with a view to find ways and means for a viable solution to the Iharkhand issue

## Applications for Freedom Fighters' Pension from Kerala

RAMESH CHENNI-333. SHRI THALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications for fighters' pension received freedom from Kerala upto 1990 and during 1991 to date:

(b) the total number of applications disposed of and how many of them are still pending; and

(c) the measures taken for their expeditious disposal?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MI-NISTRY OF HOME AFFAIRS M.M. IACOB): (a) Upto (SHRI 31-3-1982 which was the last date prescribed for receipt of applications, 30089 applications were received from the State of Kerala. This figure does not include the applications in which the applicants have claimed participation in I.N.A. and Arya Samaj Movement. State-wise and yearwise information in respect of applications received after 31-3-1982 is not being maintained.

(b) and (c) All the applications received upto 31-3-1982 have been disposed off. No separate record of receipt and disposal ot applications received after 31-3-1982 is being maintained. In respect of delayed applications (i.e. received after 31-3-82) if sufficient grounds for condonation of delay exist they are disposed off on merits in consultation with the State Government.